

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **14.12.2022** (WEDNESDAY)
 CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No.113/2022 & IA No. 1032, 1033 & 1034/2022	Anraj Bhandari Vs Stove Kraft Private Limited & 4 Ors	Mr. R Subramaniam Raja Mr. T.K. Bhaskar	Ms. Rajashree- R1 & R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 89/2022 & IA No.197, 198, 250, 251 & 709/ 2022	Precious Energy Holding Limited BV1 Vs State Bank of India & Anr	Dr. R Maheswari	Ms. Vidyalakshmi Vipin- R1 Mr. T.Ravichandran- R2

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No.350/2021 & IA No. 727/2021	Shibu Job Cheeran Vs Ashok Velamur Seshadri Liquidator of Archana Motors	Dr. KS Ravichandran Ms. S Manjula Devi	Mr. S Sathiyarayanan Ms. D Pavithra
4	Comp App (AT) (CH) No.44/2021 IA No. 548/2021	Chalasani Udaya Shankar & 2 Ors Vs M/s. Lexus Technologies Pvt Ltd & 9 Ors	Mr. PBA Srinivasan	Mr. Avinash Krishnan Ravi- R1-R5

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No.364/2022 & IA No. 840 & 841/2022	SMS Foundation & Investments LLP Vs Harsha Exito Engineering Pvt. Ltd Rep. by RP Mr. John Ohilvi	Mr. K Gaurav Kumar, PCS	Mr. T Dhanasekaran

6	Comp App (AT) (CH) (Ins) No.145/2022 & IA No. 335 & 336/2022	Mr. Sushil Easwaran Vs Mayuras Industrial Services & Anr	Mr. Gautam S. Raman	Mr. A. G. Sathyanarayana-R1
7	Comp App (AT) (CH) (Ins) No.175/2022 & IA No. 400/2022	Mr. Pranit Joshi Vs PRC International Hotels PVT Ltd & Anr	Mr. PK Paneer Selvam	Ms. MS Elamathi
8	Comp App (AT) (CH) (Ins) No.144/2022 & IA No. 331/2022	Jai Jinendra Enterpises Vs Sanjeevi C & 7 Ors.	Mr. Pawan Jhabakh Mr. Jerin Asher Sojan	Ms. Jayanthi K Shah R1 Mr. Malar Mannan R2 Ms. Sivaranjani- R4- R7
9	Comp App (AT) (CH) (Ins) No. 176/2022	Employees Provident Fund Organization Vs S. Prabhu	Mr. MS Vishwanathan	Ms. Akshita D
10	Comp App (AT) (CH) (Ins) No. 235/2022 & IA No.503 & 504/2022	P Dot G Constructions Private Limited Vs K.R. Giri Babu & Anr	Mr. Rajkumar Jhabakh	Dr. P.Jagadeesan- R1
11	Comp App (AT) (CH) (Ins) No. 291/2022 & IA No. 611/2022	MD Overseas Ltd. Vs. Amit Chandrakant Vaishnav & Anr	Mr.Ramasubramaniam Raja	Mr. K Gaurav Kumar, CS- R1 Mr. Arvind AS- R2
12	Comp. App (AT) (CH) (Ins) No.300/2021 & IA No. 634 & 635/2021	Mr. Revi Maniyen Vs Sicagen India Ltd & Anr	Mr. EC Ramesh	Mr. S. Ravi-R1 Mr. Kaushik Naryananan- R2
13	Comp. App (AT) (CH) (Ins) No.178/2022 & IA No. 403/2022	IVRCL Ltd Vs Hindustan Copper Ltd	Mr. K Ravindranath	Mr. Antony R. Julian

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	TA (AT) No. 116/2021 (Comp App (AT) (Ins) No.750/2020)	PVL Koteswara Rao Vs. M/s Grandhe Developers Pvt. Ltd.	Mr. N. Raja Singh	Mr. Avinash Krishnan Ravi
15	Comp App (AT) (CH) (Ins) No.30/2022 & IA No. 58, 59 & 60/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr WITH	Mr. Pankaj Vivek	Mr. Abishek Anand

16	TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020)	Mr. Vijay Kumar Penmetsa Vs Mr. Sisir Kumar Appikatlle & Ors	Mr. Abishek Anand	Mr. Y. Suryanarayana- R1
17	Comp App (AT) (CH) (Ins) No. 53/2022 & IA No. 104,105 & 106/2022	K.S. Srinivasan Vs T. Udayakumar, Ex Director Land Mark Housing Project (Chennai) P Ltd & 2 Ors WITH	Ms. Akshaya Manoharan	Mr. Venkataramanan- R1 M/s Ramalingam & Associates- R3
18	Comp App (AT) (CH) (Ins) No.83/2022 &I.A.No.164,165 & 166 /2022	K.S.Sreenivasan Vs T. Udayakumar, Ex Director Landmark Housing Projects (Chennai) Pvt. Ltd & 2 Ors	Ms. Akshaya Manoharan	Mr. Venkataramanan- R1 M/s Ramalingam & Associates- R3
19	Comp App (AT) (CH) (Ins) No. 284/2022 & IA No. 600/2022	P.K. Balasubramanian Vs. State Bank of India WITH	Mr. Kaushik Sharma	Mr. K. Chandrasekaran
20	Comp App (AT) (CH) (Ins) No. 293/2022	Union Bank of India Vs. P.K.Balasubramaniam	Mr. N Somasundaar	Mr. K. Chandrasekaran
21	Comp App (AT) (CH) No.77/2022 & IA No. 725/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs. D Senthil Kumar & 9 Ors. WITH	Mr. Sri Ram Venkatavaradan	Mr. AR Ramanathan- R1 Mr. Gowtham Kumar- R3-R6 Mr. C Vigneswaran- R7 Ms. Priyadarshini Natarajan- R8 Mr. NP Vijaykumar- R10
22	Comp App (AT) (CH) No.79/2022 & IA No.728 &729/2022	M/s. Tamilnadu Jai Bharath Mills Ltd Vs Sri Ramalinga Mills Pvt Ltd & 9 Ors. WITH	Mr. N.P. Vijaykumar	Mr. Gowtham Kumar- R2-R5 Mr. C Vigneswaran- R6 Ms. Priyadarshini Natarajan- R7 Mr. Sri Ram Venkatavaradan- R9 Mr. S.Sriraman- R10
23	Comp App (AT) (CH) No.81/2022 & IA No.731/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors	Ms. Priyadarshini Natarajan	Mr. Gowtham Kumar- R2-R5 Mr. C Vigneswaran- R6

		WITH		Mr. N.P. Vijaykumar- R8 Mr. Sri Ram Venkatavaradan- R9 Mr. S.Sriraman- R10
24	Comp App (AT) (CH) No.82/2022 & IA No .732/2022 Contempt Case No.6/2022	D Kothai Vs D Senthil Kumar & 9 Ors.	Mr. C Vigneswaran	Mr. S.Sriraman- R1 Mr. Gowtham Kumar- R2,R3, R5 & R6 Mr. N.P. Vijaykumar- R7 Mr. Sri Ram Venkatavaradan- R8 Ms. Priyadarshini Natarajan- R9
		WITH		
25	Comp App (AT) (CH) No.83/2022 & IA No.733/2022 Contempt Case No.7/2022	T R Dhinakaran & 3 Ors. Vs D Senthil Kumar & 6 Ors.	Mr. Gowtham Kumar	Mr. S.Sriraman- R1 Mr. C Vigneswaran- R3 Ms. Priyadarshini Natarajan- R4 Mr. N.P. Vijaykumar- R6 Mr. Sri Ram Venkatavaradan- R7
26	Comp App (AT) (CH) (Ins) No. 366/2022 & IA No. 853/2022	Ashish Arjunkumar Rathi	Ms. Shweta Dubey	

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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